

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 453 OF 1990

~~T.A. NO.~~

DATE OF DECISION 30.9.1994

James Bapita and ors.

Petitioner

Mr. M.S. Rohila

Advocate for the Petitioner (s)

Versus

Govt. Union of India and ors. Respondent

N.S. Shewde

Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. N.B. Patel

: Vice Chairman

The Hon'ble Mr. V. Radhakrishnan

: Member (A)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

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1. James Bapita
 Railway Colony G.L.Yard
 Q.406/B.Godhra-(Panch)
 389 001.

2. Harry James
 Railway Colony G.L.Yard
 Q.406/B.Godhra-(Panch)
 389 001.

.. Applicants

Versus

1. Union of India
 Representing General Manager,
 Opp. Churchgate Station
 Bombay-1.

2. Divisional Railway Manager,
 Pratapnagar,
 Vadodara-390 004

3. Divisional Electrical Engineer
 (Power)
 W.Railway, Baroda Division,
 Pratapnagar,
 Vadodara-390 004.

.. Respondents

O.A. No.453 OF 1990ORAL ORDER

Dt. 30.9.1994

Per Hon'ble Mr.N.B.Patel : Vice Chairman

Mr.M.S.Rohila, the learned advocate for the applicant, states that the applicant wishes to make a representation in the matter to the General Manager, Western Railways and further that the applicant will be satisfied if the General Manager is directed to decide his representation within a fixed time-limit. If the applicant makes a representation to the General Manager within two weeks hereof, the General Manager is directed to take a decision on his representation on merit within a period of twelve weeks

after the receipt of the representation by him and to communicate his decision to the applicant within ten days after it is taken. In view of these directions, Mr. Rohila seeks permission to withdraw the OA. Permission granted. OA stands disposed of as withdrawn. No order as to costs.


(V. Radhakrishnan)
Member(A)


(N.B. Patel)
Vice Chairman

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